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LOK SABHA DEBATES
(Part I—Questions & Answers)

2063

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LOK SABHA

Wednesday, 11th April, 1956

Government and the State Governments have been addressed in the matter.

(c) The question of appointing a special officer to assess the overall needs of the country in respect of rural communications is under consideration.

Shri Anirudha Sinha : May I know whether the Transport Ministry has ever made any demands on the Finance Ministry for allocation of any portion of the taxes collected on imports of motor vehicles, accessories, petrol, etc., to be spent exclusively for the development and maintenance of roads in the country?

Mr. Speaker: Evidently, it is a suggestion for action. He wants a portion of it to be earmarked for development of roads.

Shri Alagesan: It is a very long question. We have a Central Road Fund which has been created by taking 2½ annas from the petrol tax and that is a non-lapsing fund, as far as the Centre is concerned. The Taxation Enquiry Commission recommended that the States also should have non-lapsing funds. We are now in correspondence with the States to ascertain their opinion. Regarding the creation of an All-India Rural Communications Development Fund, that question has been examined by Government and the Transport Ministry made its recommendations to the Finance Ministry and to the Planning Commission. As a result of that we are having under consideration a proposal to appoint a special officer who will go into this question and assess the magnitude of the problem.

Shri Anirudha Sinha: The hon Minister said that they are in correspondence with the States. May I know by

The Lok Sabha met at Half Past Ten of the Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

Shri Debendra Nath Sarma Gauthati.

ORAL ANSWERS TO
QUESTIONS

ROAD DEVELOPMENT FUND

*1339. **Shri Anirudha Sinha :** Will the Minister of Transport be pleased to state:

(a) whether Government have considered the recommendations of the 20th Session of the Indian Roads Congress;

(b) if so, whether they have considered the scheme for the creation of a 'statutory non-lapsing fund' to finance all round development and maintenance; and

(c) the action, if any, taken to implement the Taxation Enquiry Commission's recommendations regarding the creation of the All India Rural Communications Fund?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) Government have not received the recommendations of the 20th session of the Indian Roads Congress. But, the question of the creation of statutory non-lapsing funds as recommended by the Taxation Enquiry Commission is being examined by

what time the decision about the creation of a non-lapsing road fund will be finalised?

Shri Alagesan: That will depend upon the replies of the various State Governments.

श्री भक्त बर्षान : यह जो स्पेशल आफिसर नियुक्त किये जा रहे हैं उनको क्या कोई विशेष हिदायतें दी जा रही हैं और क्या उनके कार्य के लिये कोई अग्रधि निर्धारित की जा रही है कि कितने दिनों के अन्दर वे अपनी रिपोर्ट देंगे ?

Shri Alagesan: I said that we are having that matter under consideration—about the appointment of the special officer. In consultation with the Planning Commission and the Finance Ministry we propose to take that step.

CONTRIBUTORY HEALTH SERVICE SCHEME

*1340. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether Government propose to accord facilities of Homoeopathic treatment to Government employees under the Contributory Health Service Scheme;

(b) if not the reasons therefor; and

(c) whether it is a fact that some Government employees have expressed a desire to get Homoeopathic treatment?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) There is no such proposal.

(b) At present Government have recognised only the modern system of medicine for the treatment of Central Government servants.

(c) A few have done so.

Shri D. C. Sharma: May I know what are the criteria adopted by Government for calling a system a "modern system" and where does allopathy come in according to these criteria ?

Mr. Speaker: Does the hon. Member mean to say that allopathy is not a modern system?

Shri D. C. Sharma: What are the criteria by which the Ministry judges a system to be a modern system, and has Homoeopathy been judged by the same criteria applied to allopathy?

The Minister of Health (Rajkumari Amrit Kaur): I do not quite see how this question is relevant to the original question. But I have no hesitation in saying that the term "modern system of medicine" is a well recognised phrase and it includes the sum-total, as I have said more than once on the floor of this House, of all the scientific knowledge acquired through all the ages.

Shri D. C. Sharma: May I know if in that sum-total, to which the hon. Minister has referred, Homoeopathy does not contribute any mite or any fraction ?

Rajkumari Amrit Kaur: Homoeopathy is not included in the general term of modern medicine.

श्री एम० एल० द्विवेदी : क्या मंत्रिणी महोदय यह बतलायेंगी कि क्या यह सच है कि जहां जहां कंट्रिब्यूटरी हेल्थ स्कीम चालू की गई है वहां लोगों की तनख्वाहोंसे तो पैसे कट जाते हैं लेकिन उनकी बहुत उपेक्षा और लापरवाही की जाती है तथा उनका ठीक तरह से इलाज नहीं होता। यदि यह सत्य है तो क्या इसका प्रबन्ध किया जा रहा कि यह चीजें न होने पायें ?

राजकुमारी अमृत कौर : मैं आपको पता दिलाना चाहती हूँ कि जो कुछ आप ने कहा है वह बिल्कुल सच नहीं है।

श्री एम० एल० द्विवेदी : आपको पता नहीं है, मैंने खुद एन्क्वायरी (जांच) की है और मुझे अफसोस है कि जो कुछ मैं कह रहा हूँ वह बहुत अधिक सत्य है।

राजकुमारी अमृत कौर : मैं आप से कहती हूँ कि अग्रे मेरे साथ चलिये, किसी भी दिन किसी डिप्टी सेक्टर में चलिये, तो आप को सही बात मालूम हो जायेगी। मेरे पास एक कमेटी है जिस पर अपरासियों तक का रिप्रेजेंटेशन